

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 5900/2012

(Arising out of impugned final judgment and order dated 22-05-2012 in CRLA No. 3000/2003 passed by the High Court Of Judicature At Allahabad)

VINAY KUMAR JAIN

Petitioner(s)

VERSUS

SENIOR COOPERATIVE OFFICER AVAS VIKAS & ANR.

Respondent(s)

WITH

SLP(Cr1) No. 7059/2012 (II)

SLP(Cr1) No. 6271/2012 (II)

SLP(Cr1) No. 407/2013 (II)

Date : 04-02-2020 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA  
HON'BLE MR. JUSTICE VINEET SARAN  
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Ms. Purnima Bhat, AOR

Mr. E. C. Agrawala, AOR

For Respondent(s) Mr. Shakil Ahmed Syed, AOR  
Ms. Anu Gupta, AOR

Mr. Ankit Goel, AOR

Mr. R. K. Gupta, Adv.

UPON hearing the counsel the Court made the following

O R D E R

List after 15 days, as prayed for.

(JAYANT KUMAR ARORA)  
COURT MASTER

(JAGDISH CHANDER)  
BRANCH OFFICER